

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No.314**

IA-1348/2022

In

IB-953(ND)/2020

**IN THE MATTER OF:**

Nimit Soni

.....APPLICANT/PETITIONER

**Vs.**

Grades Entertainments Pvt. Ltd.

.....RESPONDENT

**SECTION**

**U/s 9 of IBC, 2016**

**Order delivered on 17.01.2023**

**CORAM:**

**SHRI ATUL CHATURVEDI  
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS  
MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **20.02.2023.**

**-SD-  
(Court Officer)**